

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

NOTICE

After scrutinizing the applications for the post of Law Researchers (Short term contract basis), received pursuant to the notice nos. 17393-17443/Rectt.Cell/Law Researcher/2023 dated 11.05.2023 & 42400-42445/Rectt.Cell/Law Researcher/2024 dated 22.07.2024, the Selection Committee for Selection of Law Researchers for District Judge (Commercial Courts) has rejected the applications of following candidates for the reason mentioned against their names:-

Sr. No.	Name of Candidates (Mr. / Ms.)	Father's/Husband's Name (Sh.)	Reason
1.	Ashish Dobhal	Prakash Dobhal	Overage
2.	Randhir Gupta	Rajender Gupta	Not possessing minimum marks
3.	Nabil Ahmed Khan	Afzal Ahmed Khan	Not possessing minimum marks
4.	Dishank	Jugal Kishor	Not possessing minimum marks
5.	Shazia Khan	Ateequr Rehman Khan	Overage
6.	Ruchi Kashyap	Ravi Shankar Khaware	Not possessing minimum marks
7.	Rohit	Man Singh	Not possessing minimum marks
8.	Khushboo	Raviendra Kumar	Overage and not possessing minimum marks
9.	Vatan Kumar Attri	Tekchand Sharma	Application submitted after due date

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

47853-93

No. _____/Rectt. Cell/Law Researcher/2024

Dated, Delhi the 23 AUG 2024

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges (All Districts), Delhi/New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka Court Complex, Delhi.
4. The Hony. Secretary of Bar Associations, Delhi High Court and all District Courts, Delhi/New Delhi with the request to get affix the Notice on Notice Boards.
5. The Website Committee, Tis Hazari Courts to upload the same on the official website of this Office.
6. The Branch Incharge(s), Care Taking Branch of all Districts with the directions to affix the Notice on Notice Boards of their respective district.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.